

14.08-1/2 hrs.

Title : Presentation of Tenth Report and Action Taken Statements of Standing Committee on Energy.

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I beg to present

Committee on "Fire and Subsidence Control in Coalmines' relating to Ministry of Coal and lay the following Action Taken Statements (Hindi and English versions) of the Standing Committee on Energy:

- (1) Statement showing action taken by the Government on the recommendations contained in the 29th Report (Tenth Lok Sabha) on action taken by the Government on the recommendations contained in the 20th Report (Tenth Lok Sabha) of the Committee of Demands for Grants (1995-96) of Ministry of Power.
- (2) Statement showing action taken by the Government on the recommendations contained in the 30th Report (Tenth Lok Sabha) on action taken by the Government on the recommendations contained in the 25th Report (Tenth Lok Sabha) of the Committee on "Coal Linkages-Policy and its implementation - An Examination" relating to Ministry of Coal.
- (3) Statement showing action taken by the Government on the recommendations contained in the 31st Report (Tenth Lok Sabha) on action taken by the Government on the recommendations contained in the 21st Report (Tenth Lok Sabha) of the Committee on Demands for Grants (1995-96) of Ministry of Coal.
- (4) Statement showing action taken by the Government on the recommendations contained in the 33rd Report (Tenth Lok Sabha) on action taken by the Government on the recommendations contained in the 23rd Report (Tenth Lok Sabha) of the Committee on Demands for Grants (1995-96) of Department of Atomic Energy.
- (5) Statement showing action taken by the Government on the recommendations contained in the 7th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 34th Report (Tenth Lok Sabha) of the Committee on "Nuclear Power Programme-An Evaluation" relating to Department of Atomic Energy.
- (6) Statement showing action taken by the Government on the recommendations contained in the 8th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 37th Report (Tenth Lok Sabha) of the Committee on "Problems of Rajasthan Atomic Power Stations" relating to Department of Atomic Energy.
- (7) Statement showing action taken by the Government on the recommendations contained in the 9th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 38th Report (Tenth Lok Sabha) of the Committee on "Finalisation of Service Conditions and Absorption of Deputationists in Nuclear Power Corporation of India Limited" relating to Department of Atomic Energy.
- (8) Statement showing action taken by the Government on the recommendations contained in the 10th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 1st Report (Eleventh Lok Sabha) of the Committee on Demands for Grants (1996-97) of Department of Atomic Energy.
- (9) Statement showing action taken by the Government on the recommendations contained in the 11th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 3rd Report (Eleventh Lok Sabha) of the Committee on Demands for Grants (1996-97) of Ministry of Non-Conventional Energy Sources.
- (10) Statement showing action taken by the Government on the recommendations contained in the 12th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 4th Report (Eleventh Lok Sabha) of the committee on Demands for Grants (1996-97) of Ministry of Power.
- (11) Statement showing action taken by the Government on the recommendations contained in the 13th Report (Eleventh Lok Sabha) on action taken by the Government on the recommendations contained in the 2nd Report (Eleventh Lok Sabha) of the committee on Demands for Grants (1996-97) of Ministry of Coal.
- (12) Statement showing action taken by the Government on the recommendations contained in the 8th Report (Twelfth Lok Sabha) on action taken by the Government on the recommendations contained in the 17th Report (Eleventh Lok Sabha) of the committee on Demands for Grants (1996-97) of Ministry of Coal.